T
C.A.No. 4794 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R

ITEM No.2 (In Chambers) Court No. 5 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.7 (In C.A. No.4794 of 1998)@@
EEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEE

Anurag Patel Appellant (s)

VERSUS

U.P. Public Service Commission and Ors. Respondent (s)
(Appln. for intervention)

Date : 11/09/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.T. THOMAS

For Appellant (s) Mr. Vikram Mishra, Adv.
Mr. KL Janjani, Adv.

For Respondent (s)
Mr. TN Singh, Adv.

Mr. AS Pundir, Adv.

Mr. Ajay K. Agarwal, Adv.

Mr. RP Gupta, Adv.

Mr. Dhruv Mehta, Adv. for
M/s KL Mehta and Co., Advs.

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Board it along with the main appeal.
.SP1

Hemalatha (HK Bhatia)
Court Master